

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE**

**BENCH AT CHENNAI**

(Under Section 18(1) read with Sections 14, 15 of National  
Green Tribunal Act, 2010)

**Additional Affidavit**

**in**

**IA 35 of 2022**

**in**

**Original Application No. 148 of 2021**

**IN THE MATTER OF**

**State of Andhra Pradesh,**

Represented by its Secretary to the  
Government, Water Resources Department,  
Secretariat, Velagapdi,

Guntur district, Andhra Pradesh

522503. Mail: splcs-wrd@ap.gov.in

Phone: 0863-2444248

**.....Applicant/6<sup>th</sup> respondent**

**D. Chandramouleswara Reddy, Age 63  
years**

S/o D.Shankar Reddy,

H.No.S-1-321,

Singapore Township, Puttampalli,

YSR Kadapa district, cell-

9347421276 Andhra Pradesh

PinCode:516002 **and 8 others**

**.....Respondents/applicants**

**Union of India**

Represented by its Secretary,

Ministry of JalShakti,

Shram Shakti Bhavan,

New Delhi 110001

Mail:secy-mowr@nic.in

Phone:011-24695262,24695265

**..... Respondents/applicants**

**INDEX**

<b>Sl.No</b>	<b>Description</b>	<b>Pg.No</b>
<b>1</b>	Additional affidavit on behalf of the State of Andhra Pradesh in IA 35/2022 in OA 148/2021	01-08
<b>2</b>	<b>Annexure-1-</b> Articles published in newspapers	09-12

**Date:**

- 1 -

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE  
BENCH AT CHENNAI**

(Under Section 18(1) read with Sections 14, 15 of National  
Green Tribunal Act, 2010)

**Additional Affidavit**

**in**

**IA 35 of 2022**

**in**

**Original Application No. 148 of 2021**

**IN THE MATTER OF:**

**State of Andhra Pradesh,**

Represented by its Secretary to the  
Government, Water Resources Department,  
Secretariat, Velagapdi,

Guntur district, Andhra Pradesh

522503. Mail: splcs-wrd@ap.gov.in

Phone: 0863-2444248

.....Applicant/6<sup>th</sup> respondent

-Vs-

**1. D. Chandramouleswara Reddy,**

Age 63 years, S/o D.Shankar Reddy,

H.No.S-1-321,

Singapore Township,

Puttampalli, YSR Kadapa district,

cell:9347421276 Andhra Pradesh

Pin Code:516002.

**2. Avva Venkatasubba Reddy,**

Age 43 years, S/o A.Papi Reddy,

H.No.2-103-A,

Jillela village, Banaganapalli,

Kurnool district, cell:9491410720,

Andhra Pradesh PinCode:518176.

**3. Sk. Jani Basha,**

Age 47 years, S/o Saida Saheb,

H.No.2-323, Masid bazar,

Paluvai, Rentachintala Mandal,



Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati.

Guntur district, cell-9704791872  
Andhra Pradesh PinCode:522421.

**4. Vajrala KotiReddy,**

Age 58 years, S/o V.GaliReddy,  
H.No. 1-16A, Rajapalem (V),  
Tripuranthakam Mandal  
Prakasam district,  
Cell-866668801  
Andhra Pradesh PinCode:523326

**5. Naraboina Venkata Rao,**

Age 37 years,S/o N.Venkateswarlu,  
HNo : 4-125, PataPaluvai  
(v) Rentachinthala mandal,  
Prakasam district,  
Cell- 62814 38214  
Andhra Pradesh PinCode:522421.

**6. Siddadapu Gandhi,**

Age 49 years, S/o Rama Raghaviah,  
H.No. 4-237, Madugula  
post, Gurazala mandal,  
Guntur district, cell-95420  
93969 Andhra Pradesh  
PinCode:522415.

**7. Garikapati Venkata Ramanaidu,**

Age 41years, S/o Garikipati Raghava Rao,  
H.No.2-14 penumalli post  
Penumalli village,  
Pedanamandal, Krishna District,  
cell-9550503347  
Andhra Pradesh PinCode: 521369.

**8. Annem Soreddy,**

Age 34 years, S/o Gali Reddy,  
1-201/1, Gopireddygari  
street, Tallapalli Village,  
Macherla Mandal,  
Guntur District,  
Cell No : 94417 03118  
Andhrapradesh-Pincode:522426

**9. Pandipati Venkaiah,**

Age 64 years, S/oPandipati Yesobu,  
H.No.4206,Valiveru(V)  
Tsundururu Mandal, Guntur  
district. Cell No: 8886045140  
Andhra Pradesh Pin Code: 522318

....Respondents/Applicants



Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati.

-vs-

**10. Union of India**

Represented by its Secretary,  
Ministry of JalShakti,  
Shram Shakti Bhavan,  
New Delhi 110001  
Mail:secy-mowr@nic.in  
Phone:011-24695262,24695265

**11. Union of India**

Represented by its Secretary,  
Union Ministry of Environment, Forest &  
CC Indira Paryavaran Bhavan,  
Jorbagh, New Delhi-110003  
Mail:secy-moef@nic.in  
Phone:011-24695262,24695265

**12. National Board of Wildlife,**

Represented by its Chairman,  
MoEF&CC, New Delhi. Indira  
Paryavaran Bhavan, Jorbagh,  
NewDelhi-110003.

**13. Krishna River Management Board,**

Represented by its Member Secretary, Govt.  
of India, Ministry of Water Resources,  
5<sup>th</sup>Floor, Jalasoudha, Errum Manzil,  
Hyderabad-500082.  
Mail:membersecretary-krmb@gov.in  
Phone:040-23301858

**14. State of Telangana,**

Represented by its Chief Secretary,  
Secretariat, Hyderabad-500022.  
Mail:cs@telangana.gov.in  
Phone:040-23452620

**Additional affidavit filed on behalf of the Applicant/6<sup>th</sup>  
Respondent/State of Andhra Pradesh**

I, J. Syamala Rao, S/o Sri. J.Satyanarayana Murthy(Late), aged  
about 55 years, Occ: Principal Secretary to Government, Higher  
Education Department, Government of Andhra Pradesh, presently  
holding Full Additional Charge as Principal Secretary to Water



Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati.

Resources Department, Andhra Pradesh, R/o Vijayawada, do hereby solemnly affirm and sincerely state on oath as follows:

1. I am the Full Additional Charge as the Principal Secretary, Water Resources Department to the Government of Andhra Pradesh and I am well acquainted with the facts of the case. I am authorised to depose on behalf of the Applicant/6<sup>th</sup> Respondent/State of Andhra Pradesh.
2. It is humbly submitted that the Applicant State of Andhra Pradesh herein filed the above application for punishing the Chief Secretary and all other Officials responsible for the deliberate and wilful violation of orders dated 29.10.2021 and 13.12.2021 passed in OA 148 of 2021 by this Hon'ble Tribunal. When the above application is pending adjudication before this Hon'ble Tribunal, the Special Chief Secretary of the 14<sup>th</sup> respondent/5<sup>th</sup> respondent/State of Telangana gave a categorical undertaking dated 12.02.2022 to this Hon'ble Tribunal which reads as follows:

*"I am herewith filing the present affidavit in the form of undertaking that the Project Proponent is not proceeding with the work and the works which were hitherto being executed have been brought to a safe level and the works have been stopped..." (para 4)*

*"Further, I will undertake that neither we proceed with the work during the pendency of the Application nor we have any intention to do so during the pendency of the above Applications. This Affidavit in the form of an undertaking may be taken on record on behalf of the Project Proponent.." (para 6)*



3. It is humbly submitted that, it came to light that in spite of the specific orders passed by this Hon'ble Tribunal on 29.10.2021 and 13.12.2021 and the undertaking of the Special Chief Secretary of Irrigation Dept., State of Telangana dated 12.02.2022, the 14<sup>th</sup> respondent/5<sup>th</sup> respondent/State of Telangana is proceeding with the construction of PR LIS. I am herewith filing newspaper reports published on 30.07.2022(herewith enclosed as Annexure-1) which shows that one of the component work relating to pump house under package-1 of PR LIS is going on at Yellur(V), Kolhapur(M), Nagarkurnool(Dt). A perusal of the said articles would show that as a part of the construction of pump house at 100 metres depth, tunnel lining, cable connections and earthing works are going on and when the construction material are being transported, five workmen died at the project site. Thus, the construction work relating to PR LIS is going on and the 14<sup>th</sup> respondent/5<sup>th</sup> respondent/State of Telangana has been proceeding with these construction works in wilful and deliberate violations of orders dated 29.10.2021 and 13.12.2021 and the undertaking dated 12.02.2022. Thus, 14<sup>th</sup> respondent/5<sup>th</sup> respondent/State of Telangana nor its officers have no respect for law and the orders passed by this Hon'ble Tribunal dated 29.10.2021 and 13.12.2021. In addition to the above, they also violated the undertaking given by the Special Chief Secretary of State of Telangana on



12.02.2022 before this Hon'ble Tribunal.

4. Thus, it is a specific case of the Applicant State of Andhra Pradesh that in spite of specific orders passed by this Hon'ble Tribunal not to proceed with the construction work of PR LIS, the 14<sup>th</sup> respondent/5<sup>th</sup> respondent/State of Telangana did not stop the construction work and on the contrary in violation of its own undertaking it is proceeding with the construction work of PR LIS. The averments in IA 35 of 2022 and the averments in this additional affidavit and the materials placed along with it shows, the wilful and deliberate violations of the State of Telangana. In these circumstances, the Special Chief Secretary of State of Telangana and all other officers responsible for wilful and deliberate violations of orders dated 29.10.2021 and 13.12.2021 passed by this Hon'ble Tribunal are liable to be punished. In order to bring these subsequent events to the kind notice of this Hon'ble Tribunal, the 6<sup>th</sup> respondent State of Andhra Pradesh is constrained to depose this additional affidavit. If the Special Chief Secretary of State of Telangana and all other officers responsible for this wilful and deliberate violations are not punished, the Applicant State of Andhra Pradesh and its inhabitants will suffer irreparable loss and injury.

5. In the interest of justice, it is humbly prayed that this Hon'ble Tribunal may be please to permit the Applicant State of



Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati.

Andhra Pradesh to file this additional affidavit along with the documents and the same may be treated as the part and parcel of IA 35 of 2022 in OA 148 of 2021 and pass such other order or orders as this Hon'ble Tribunal may deem fit and proper as otherwise the Applicant State of Andhra Pradesh and its inhabitants will suffer irreparable loss and injury.



**DEPONENT**

Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati.

Solemnly affirmed at Vijayawada,  
Andhra Pradesh on this the  
day of August, 2022 and  
signed his name in my presence

}

**BEFORE ME**



**ADVOCATE**

**PENUMAKA AJAY BABU**  
**ADVOCATE** M.A., L.L.M.,  
**HIGH COURT OF A.P.**  
**CELL: 9493494444, 9966370959**

**VERIFICATION**

I, J. Syamala Rao, S/o Sri. J.Satyanarayana Murthy(Late), aged about 55 years, Occ: Principal Secretary to Government, Higher Education Department, presently holding Full Additional Charge as Principal Secretary to Government, Water Resources Department, Andhra Pradesh, R/o Vijayawada, do hereby state that what is stated above in paragraphs are true to the best of my knowledge and belief.

Dated at Vijayawada on this the      day of August, 2022.



**DEPONENT**

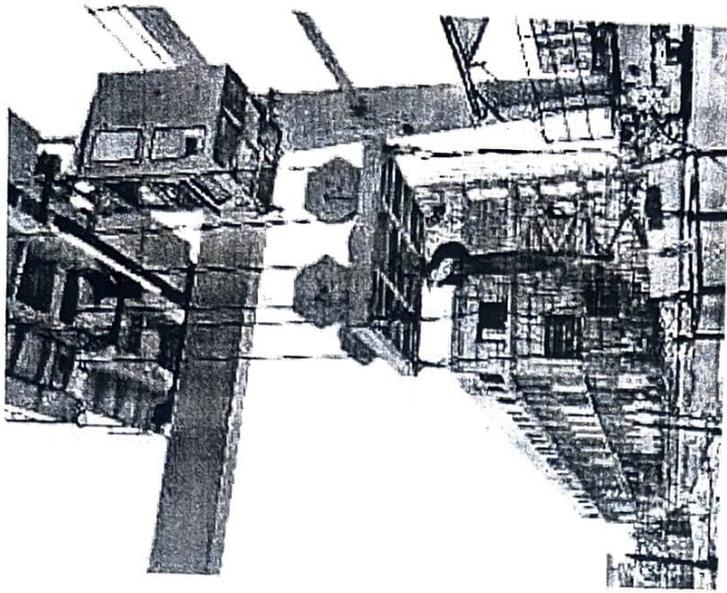
Principal Secretary to Government  
Water Resources Department  
A.P. Secretariat, Amaravati

# పాలమూరు పనులలో ప్రమాదం

- నలుగురు కూలీలు, సెక్యూరిటీ గార్డు దుర్మరణం
- మృతుల్లో ఒకరిది అంధప్రదేశ్.. ముగ్గురిది ఝార్ఖండ్, మరొకరిది బిహార్
- గురువారం రాత్రి జరిగినా బయటకు పొచ్చినీయని అధికారులు

మహబూబ్ నగర్-ఈనాడు డిజిటల్, ఈనాడు యంత్రాలగం: పాలమూరు-రంగ రెడ్డి ఎత్తిపోతల పథకం పనుల్లో ఘోర ప్రమాదం చోటు చేసుకుంది. పంపుహౌస్ లో పని చేస్తున్న ఆయుధుగురు కార్మికులు మృతి చెందారు. ప్రత్యేక సౌక్యాల కడపం ప్రకారం నాగర్ వర్కయార్ ఆర్ట్ కాలాఫోర్ మంచలం ఎల్లారు శివారులోని రేగుమాన్ గట్ల వద్ద పాల మూరు - రుగ రెడ్డి ఎత్తిపోతల పథకం ప్యాకేజీ-1 పనులు సమస్తున్నాయి. పంపుహౌస్ పనుల్లో బాగంగా దాదాపు ఐదొకవరితలానికి

100 మందికి లోతులో ఉన్న లైసింగ్, కేబుల్ కనికల్లు, ఎత్తింగ్ పనులు చేపడుతున్నారు. దీనికి సంబంధించిన నిర్మాణ సామగ్రిని ఇసుక బయల్ ద్వారా క్రేన్ సాయంతో కిందకు దింపు తుండగా గురువారం రాత్రి 10- 10.30 గంటల మధ్య తగ్గి రెగ్గి కార్మికులపై బయెట్ (సుమారు 50 మీటర్ల ఎత్తు నుంచి) పడటంతో ఆయుధుగురు మృతి చెందారు. అంతప్ర దేశ్ లోని నివహవోలుకు చెందిన శ్రీను (42), యూజ్ లెవ్ (38), బిహార్ కు చెందిన సెక్యూరిటీ గార్డు సోనుకుమార్ (36) మృతుల్లో ఉన్నారు. ముఖ్యప్రదేశ్ కు చెందిన లాల్ బట్లీ దర్ సింగ్ గాయాలతో హైదరాబాద్ లోని ఉస్మానియా ఆసుపత్రిలో చికిత్స పొందుతున్నారు. మరో ఇద్దరు కూలీలు భారంగా ఉండటంతో వారికి ప్రమాదం తప్పింది ఈ విషయాన్ని బయటకు పొట్టేసేయకుండా అధికారులు, గుర్తేదారు ఏజెన్సీ సంస్థ ప్రతినిధులు గోప్యంగా ఉంచారు. మృతదేహాలను ఉస్మాని యాకు తరలించారు. ....మిగతా 8లో



పాలమూరు ఎత్తిపోతల పథకంలోని పంపు హౌస్ వద్ద ఏర్పాటు చేసిన క్రేన్లు (వలండ్ క్రేను తగ్గి రెగ్గివడి కార్మికులు మృతిచెందారు)

# పాలమూరు పనుల్లో ప్రమాదం

(మొదటి పేజీ కథనాలు)

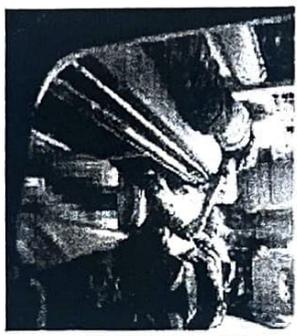
ఈ విషయాలు విశ్వనా బయటకు వెళ్ళడంతో, ఓ గురించి మాట్లాడతే దీని నుండి తొలగిస్తామని గుర్తేదారు వైజ్ఞప్రతినిధులు హెచ్చరింపించినట్లు కొందరు కార్మికులు వెబ్సైటువారు కొందరు కూలీల ద్వారా అక్రమారం వివరాలు తెలిశాయి.

## జాతీయ హరిత (ట్రైబ్యూనల్ స్టే థన్నా..

పాలమూరు-రంగారెడ్డి విద్యుత్తోరం పవరణ పనులను ఆపివేయాలని గతంలో జాతీయ హరిత ట్రైబ్యూనల్ స్టే థటించింది. రాష్ట్ర ప్రభుత్వం మాతా పనులు చేయడం లేదంటూ

## తుమ్మ వట్టినా వట్టింతుకెట్టిదా?

ఈ ప్రమాదానికి అధికారుల వర్ణనలేలా లేదు. గుర్తేదారు పిజ్జిగ్ని సుప్త నిద్రల్లో కారణమని ప్రాథమికంగా తెలుస్తోంది. వంశపాతాళం: గొల్లణి సామగ్రిని పంపించే ప్రేక్షకుల సలయం చిన ఊగులు తుప్పు పట్టినట్లు కూలీలు ఆరోపిస్తున్నారు. ఈ ప్రేక్ష పాఠవేదం: ఈ ప్రమాదం వర్ణనలో తాము పని చేయలేమని కొందరు కార్మికులు గడంలో ఆదికాదులు, పిజ్జిగ్ని లాజిక్ ద్వారా ఊగులను సమాచారం, ఆయనా బల మంతంగా మనులు చేయిస్తున్నట్లు కార్మికులు ఆరోపిస్తున్నారు. ప్యాకేజీ-1వర్గ టియర్, ర్యాంజింగ్, ఆన్సార్లు, ఏటీ వెంటిస్ సుమారు 2వల మంది పనిచేస్తున్నారు.



లయలెన్న్లో కూలీల మృతదేహాలు \* సాంగంబోని పంపువ్యాసకు ప్రేక్ష ద్వారా సామగ్రి పంపించే గుంప



అవినవీల్ దాడులు చేసినది, ఈ పనులలో ప్రాజెక్టు పనులు కొనసాగుతున్నట్లు తెలుస్తోంది. అదేమీ 8 నుంచి రాత్రి 8 గంటల వరకు.. రాత్రి 8 నుంచి అదేమీ 8 వరకు మోకాటి లోపున వెంట షిఫ్టుల వాళ్ళగా పనులు చేస్తున్నారని కార్మికులు తెలుపుతున్నారు.

ఇంత పగల ప్రమాదం అరిగినా అక్రమారం అదేమీ నుంచి సాగనీటి పారుదల కాబ అది కాదులు, పిజ్జిగ్ని ప్రధానియలు సంపూర్ణ స్థలలో చేపట్టడం గమనార్హం. సాధారణ జాతి అంటిబట్టే విద్యాయు చేశారు. 15 కిలో టులర్ దూరంలోనే లాజిక్ పేర్లు చేసి సంపూర్ణ స్థలానికి వివరణ చేశారు. అదేమీ నుంచి ఈ పనులపై వివరణ ఇవ్వడానికి సాగనీటి అధికారులు ముందుకు రాలేదు. కొచ్చిపూర్ ఆరోజో పానుమానాయోక్తు అవగృ గుంపారు రాత్రి ప్రమాదం అరిగినది అయి దునినరు పూరి చెంతాలోని చెప్పారు.

జిక్కో మటుంచానికి టూ.25 లక్షలు చొల్లించాలి: మాజీ మంత్రి జావల్లి

ఉస్మానియా అనుచిత్రీ, న్యూస్ టుడే: జిక్కో మునుపే అటుంజానికి టూ.25 లక్షలు చెల్లించాలి మాజీ మంత్రి జావల్లి కృష్ణారావు టిమాంట్ చేశారు. అటుం అస్మానియా మాన్యువల్లో ఉన్న కూలీల మృతదేహాలను ముకేతించారు. కాంగ్రెస్ లోపై కేసు నమోదు చేయాలని టిమాంట్ చేశారు.

నివారణ జరపాలి: కాంగ్రెస్ గాంధీజీలు, న్యూస్ టుడే : పాలమూరు టూగా రెడ్డి ప్రాజెక్టులో అరిగిన ప్రమాదంపై తూర్తిస్తాయిలో నివారణ జరపాలని కాంగ్రెస్ నేత మహేశ్వరరెడ్డి టిమాంట్ చేశారు. అక్రమారం అటుం గాంధీజీలు లో మాట్లాడుతూ సంబంధిత గుర్తేదారుపై క్రిమినల్ కేసులు నెట్టాలన్నారు. టిమాంట్ కుటుంబంగా కేసులలో టిమాంట్ గునియర్ ఉపాధ్యక్షులు మలు రని చిత్ర ప్రభుత్వంలో లేకారు.

TELANGANA

## Five contractual workers of Palamuru-Rangareddy lift irrigation project killed in worksite mishap

The Hindu Bureau

HYDERABAD JULY 29, 2022 12:29 IST

UPDATED: JULY 29, 2022 12:29 IST

### Cables of crane bucket carrying cement-concrete mix snap fall on workers

Five workers engaged by the contractor agency executing the Package-I works of Palamuru-Rangareddy Lift Irrigation Scheme (PRLIS) were killed in a mishap when the cables of crane bucket carrying the cement-concrete mix snapped and fell on those working in the work pertaining to the underground pump house near Regumangadda village of Kollapur mandal in Nagarkurnool district.

Of the deceased, three were from Jharkhand and one each were from Bihar and Andhra Pradesh. When contacted, Chief Engineer of the project M.A. Hameed Khan confirmed the incident and stated that the contract agency had shifted the injured to Hyderabad after the accident that took place in the wee hours on Friday.

---

Family members of the deceased alleged that at least a couple of the injured would have been saved had there been timely help to shift the injured to a hospital. They stated that there was no response from the contract agency officials for two hours.

A family member of one the deceased told *The Hindu* that they had been complaining about the weak cables of the crane for over a week now with a request for their replacement but their pleas went unheard resulting in the mishap in the early hours of Friday, claiming five lives.

The deceased were identified as Bholenath (35), Praveen (38) and Kamlesh (36) from Jharkhand, Sonu Kumar (36) from Bihar and D. Srinivas alias Seenu (40) of Nidadavole in East Godavari district of Andhra Pradesh.

LAW | DENTAL | PHARMACY | NURSING

**FOR MORE DETAILS, CONTACT -**  
 ☎ 9940058263 | 9940168007 | 9940069538  
 🌐 www.sathyabama.ac.in

📌 #sathyabamaOfficial    @sathyabama\_official    #sathyabamaSIST    #sathyabama

ADVT

The kin of the deceased demanded justice to their families as they have lost the earning members and said there were no word either from the work agency or from the government so far. A relative of Seenu, one of the deceased from A.P., said the deceased has four school going children – three daughters and a son – and their future had become bleak with the death of the lone earning member of the family.

Ad removed. [Details](#)

# **CONTAINER FALLS ON WORKERS AT PALAMURU, 5 DEAD**

**DC CORRESPONDENT  
HYDERABAD, JULY 29**

Five workers died on the spot after a container that was being carried by a crane fell on them at a workspot of the Palamuru-Ranga Reddy lift irrigation scheme (PRLIS) located at Redamanagadda locality of Kollapur police limits in Nagarkurnool district, reports reaching here said on Friday.

■ Full report on Page 4

# CONTAINER FALLS FROM CRANE, 5 WORKERS KILLED

DC CORRESPONDENT  
HYDERABAD, JULY 29

Five workers died on the spot after a container that was being carried by a crane fell on them at a workspot of the Palamuru-Ranga Reddy lift irrigation scheme (PRLIS) located at Redamanagadda locality of Kollapur police limits in Nagarkurnool district. The victims are natives of Bihar and Jharkhand.

Kollapur inspector B. Venkat Reddy said about 1,000 workers were working at the site when the container fell at the pump house of the project. The crane was carrying the container which had material to put in pillars. The rope snapped and the material fell on the victims. Venkat Reddy said a case of negligence causing death was registered and a probe was taken up.

The bodies of five persons were shifted to Osmania Hospital mortuary for post mortem. The police would hand over bodies to their family members. The deceased were identified as Srinu, Praveen, Kamlesh, Sonu and Balanath, natives of Bihar and Jharkhand. Another worker suffered serious injuries. BJP state president and MP Bandi Sanjay Kumar expressed grief over the deaths of the construction workers and demanded that the state government provide compensation for the families of the victims. TPCC president and MP A. Revanth Reddy also demanded compensation for the victims' family members and said the government should take action on the officials for their negligence.